

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.404

IA/4798/ND/2021 IN IB/237/ND/2020

IN THE MATTER OF:

Kone Elevator India Pvt Ltd. ... Applicant

Versus

Three C Facility Management Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the O.C. : Mr. Kunal Kher, Adv.

For the Respondent : Mr. Rajnish Sinha, Adv. & Mr. Akhand Pratap
Singh Gaur, Adv.

ORDER

IA/4798/ND/2021

Pleadings with respect to IA/4798/ND/2021 and main petition
IB/237/ND/2020 is complete.

Ld. Counsel for the applicant sought adjournment for arguments.

Let the matter be fixed for arguments on **15.11.2022**.

- Sd -

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Sd -

DHARMINDER SINGH
MEMBER (JUDICIAL)